

खेती करने की कोशिश की, जो उनकी भूमि से मिली हुई थी। राजस्थान सरकार ने राजस्थान भूमि राजस्व अधिनियम के अनुच्छेद ६१ के अन्तर्गत इस पट्टी पर उगी फसल को नीलाम कर दिया है और उससे वसूल रकम सरकारी फंड में जमा करा दी है। राजस्थान सरकार ने इसके लिए जरूरी कार्रवाई की है कि भविष्य में जबदरती घुस घाने की ऐसी कोई घटना फिर न हो।

Export of Textiles to U.K.

1340. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantum of textile exports to the United Kingdom during the last three years; and

(b) whether these exports have in any way been affected by the closure of some mills in our country?

The Minister of Commerce (Shri Kanungo): (a) The quantity of mill-made cotton piecegoods exported to U.K. during the years 1957, 1958 and 1959 was as follows:—

1957—150.68 million yards.

1958—101.62 million yards.

1959—161.87 million yards (Estimated).

(b) No, Sir.

Pharmaceutical and Drug Industry

1341. { **Shri Karni Singhji:**
Shri Bhanja Deo:
Shri Dinesh Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether capacity has been created to cater to the requirements of machinery and high precision equipment of the pharmaceutical and drug industry;

(b) what percentage of the estimated requirements is being manufactured;

(c) the items in respect of which there is a shortfall; and

(d) what steps are being taken to remedy the situation?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). Most of the machinery and equipment required for the Pharmaceutical and Drug industries is common to chemical industry. Hence separate production figures for the three industries are not available. Besides, there is no organised indigenous manufacture in respect of several items of such machinery. In order to establish adequate capacity in respect of chemical machinery industry as a whole discussions were recently held with various engineering concerns. A few firms have volunteered to take the initiative to produce pharmaceutical machinery at an accelerated rate.

Cost of Production of Tea

1342. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) the difference between the actual cost of production at the factory and the final cost at the time of export at the port and the break-up of this difference at various stages per lb. of tea produced in different parts of the country during the last three years; and

(b) similar figures for Ceylon, Indonesia, East Africa and other African countries?

The Minister of Commerce (Shri Kanungo): A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 95]. The figures in the statement relate to the position as obtaining now. It is not possible to compile figures on a yearly basis for each of the past three years because in respect of some of the items, the cost has not been the same for the whole of the year due to changes having been introduced at different periods of the year.

(b) Information is not available.

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1343. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state: